File No.:2/23/2008-Admn-CIC 2/23/2008-Admn-CIC केंद्रीय सूचना आयोग Central Information Commission बाबा गंगनाथ मार्ग/Baba Gangnath Marg मुनिरका/Munirka, नई दिल्ली/ New Delhi - 110067

Date: 10.07.2025

Office Order

In Supersession of earlier order of even No. dated 25.09.2023, the Internal Complaint Committee (ICC) is hereby reconstituted in the Central Information Commission to examine complaints/matters of Sexual harassment in compliance of Section-4 of the Sexual Harassment of women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 as under:

- i. Ms. Rashmi Chowdhary, Secretary-Presiding Officer
- ii. Ms. Kalyani Raj (NGO Representative) Member
- iii. Shri Pemba Tshering Bhutia, Additional Secretary- Member
- iv. Ms. Sonia Maheshwari, Deputy Secretary Member
- 2. This issues with the approval of competent authority.

(Sonia Maheshwari) Deputy Secretary (A)

Copy to:

- 1. Members of the Committee
- 2. Mrs. Kalyani Raj, President, All India Women's Conference, 6, Bhagwan Das Road, North Block, New Delhi-110001
- 3. Joint Sceretary (IR), DoPT, North Block, New Delhi-110001
- 4. Sr. PPS to CIC
- 5. PPS to ICs
- 6. PPS to Secretary
- 7. PA to Additional Secretary
- 8. JS (Admn)/JS(P&B)/Director(Law)/Director(MR)/Consultant (Registrar)
- 9. All officers in charge of sections for wide circulation amongst the staff.
- 10. MR section -with a request to upload on Commission's Website
- 11. Guard File/Concerned dealing hand.